

IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P. 447/ 45QA/2019

CORAM:

SHRI BHASKARA PANTULA MOHAN  
MEMBER (J)  
SHRI RAJESH SHARMA  
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 23.01.2020

NAME OF THE PARTIES: Nina Waterproofing Systems Pvt Ltd  
V/s  
IL & FS Financial Services Ltd

Section 45QA of Companies Act 2013.

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**ORDER**

**145.C.P. 447/45QA/(MB)/2019**

Due to paucity of time; list the matter on 5.3.2020.

Sd/-  
**RAJESH SHARMA**  
Member (Technical)

Sd/-  
**BHASKARA PANTULA MOHAN**  
Member (Judicial)